

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 7603 of 2017

Shiv Shankar Choudhary

... **Petitioner**

-Versus-

State of Jharkhand & Others

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Jitendra Pandey, Advocate
For the State : Mr. Abhijeet Kumar, A.C. to G.A.-III
For Respondent No.8 : Mr. Amit Kumar Verma, Advocate

08/10.09.2020. Heard Mr. Jitendra Pandey, learned counsel for the petitioner, Mr. Abhijeet Kumar, learned counsel for the respondent-State and Mr. Amit Kumar Verma, learned counsel for respondent no.8.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Adjournment has been sought on behalf of Mr. M.K. Habib on the ground that he is not well.

Let this matter appear after four weeks.

(Sanjay Kumar Dwivedi, J.)

Ajay/